

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****SUPERTECH ORB PROJECT PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR AT  
NOIDA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Supertech ORB Project Private Limited CIN- U70109UP2016PTC087138
2.	Address of the registered office	C-45 Sector 62, Gautam Buddha Nagar, NOIDA, Uttar Pradesh, India, 201307
3.	URL of website	<a href="https://www.supertechorbcorp.in/">https://www.supertechorbcorp.in/</a>
4.	Details of place where majority of fixed assets are located	Plot no. GH-01/A Sector 74, Noida, District Gautam Budh Nagar, Uttar Pradesh, 201307
5.	Installed capacity of main products/ services	Residential projects under various stages of development located at Sector 74, Noida. Detailed information is included in the Invitation for Expression of Interest
6.	Quantity and value of main products/ services sold in last financial year	Detailed information is included in the Invitation for Expression of Interest <a href="https://www.supertechorbcorp.in/">https://www.supertechorbcorp.in/</a>
7.	Number of employees/ workmen	Based on available records, details are not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details available on the website of the Corporate Debtor <a href="https://www.supertechorbcorp.in/">https://www.supertechorbcorp.in/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed Invitation for Expression of Interest (IEOI) available on the website of the Corporate Debtor <a href="https://www.supertechorbcorp.in/">https://www.supertechorbcorp.in/</a>
10.	Last date for receipt of expression of interest	03 December 2024
11.	Date of issue of provisional list of prospective resolution applicants	13 December 2024
12.	Last date for submission of objections to provisional list	18 December 2024
13.	Date of issue of final list of prospective resolution applicants	28 December 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02 January 2025
15.	Last date for submission of resolution plans	01 February 2025
16.	Process email id to submit Expression of Interest	<a href="mailto:corp.supertechorb@gmail.com">corp.supertechorb@gmail.com</a>



Sd/-

**Shailendra Ajmera  
Resolution Professional**

Registration Number of the Resolution Professional-**IBBI/IPA-001/IP-P00304/2017-2018/10568**  
Registered Address of the Resolution Professional - **Ernst & Young LLP, 3rd Floor, Worldmark 1,  
Aerocity Hospitality, New Delhi, National Capital Territory of Delhi ,110037**  
**For Supertech ORB Project Private Limited**

**Date:** 18<sup>th</sup> November 2024**Place:** New Delhi